IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. (IB)-327(PB)/2017

ı	N	TH	F	MA	TTE	R C	F:

M/s. Nitin Mago & Ors.

.....Petitioner

V

M/s. AMR Infrastructure Ltd.

.....Respondent

SECTION:

UNDER SECTION 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

: Mr. P. Chaitanyashil, Advocate

For the Respondent(s)

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 08.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017

Vineet